

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/73(CHE)2022
NAME OF THE PETITIONER(S) : Dream Technologies Pvt Ltd
NAME OF THE RESPONDENTS : ROC, Chennai
UNDER SECTION : Sec 252 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Mohan for the Petitioner.

Ld. Counsel Shri. Avinash Krishnan Ravi for the RoC.

RoC report filed.

Arguments heard.

List the petition **for orders** on **19.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)